

FORM A PUBLIC ANNOUNCEMENT (Under Regulation 6 of the Insolvency and Bankruptcy Board of India (Insolvency Resolution Process for Corporate Persons) Regulations, 2016) FOR THE ATTENTION OF THE CREDITORS OF SPACE REALCON INDIA PRIVATE LIMITED RELEVANT PARTICULARS		
1.	Name of the corporate debtor	Space Realcon India Private Limited
2.	Date of incorporation of corporate debtor	12.01.2010
3.	Authority under which corporate debtor is incorporated / registered	ROC-Gwalior
4.	Corporate identity number/limited liability identification number of corporate debtor	U70101MP2010PTC022922
5.	Address of the registered office and principal office (if any) of corporate debtor	Registered office-63, Ada Bazar, Indore, Madhya Pradesh-452007 Principal office :G-2, Jaora Tower, 22/2, Manorahaganj, Indore, Madhya Pradesh-452001
6.	Insolvency commencement date of the corporate debtor	08.02.2021 (Copy of the Corporate Insolvency Resolution Process order received by IRP on 11.02.2021)
7.	Estimated date of closure of insolvency resolution process	07.08.2021
8.	Name and registration number of the insolvency professional acting as interim resolution professional	Vichitra Narayan Pathak Reg. No.: IBB/IPA-001/IP-P01353/2018-2019/12063
9.	Address and e-mail of the interim resolution professional, as registered with the Board	120, Jharneshwar Colony, Madhuban Vihar, Near International Public School Hoshangabad Road, Bhopal, Madhya Pradesh-462047 E-mail id: drvnpathak@yahoo.co.in
10.	Address and e-mail to be used for correspondence with the Interim Resolution Professional	8/28, 3rd Floor, WEA, Abdul Aziz Road, Karol Bagh, New Delhi-110005 E-mail: cirp.space@avmresolution.com Dedicated Email Id for submission of claim for Home Buyers/Financial Creditors cirp.homebuyer.space@avmresolution.com https://marketclear.in/#/spacerealconcirp or through CIRP website: http://spacerealconcirp.in/ For Other Claimants Email Id: cirp.space@avmresolution.com
11.	Last date for submission of claims	25.02.2021
12.	Classes of creditors, if any, under clause (b) of sub-section (6A) of section 21, ascertained by the Interim Resolution Professional	Home Buyers under the Real Estate Project (Financial Creditors) of the Corporate Debtor
13.	Names of Insolvency Professionals identified to act as Authorised Representative of creditors in a class (Three names for each class)	1. Jeena Agrawal (IBBI Reg. No: IBB/IPA-001/IP-P00879/2017-18/11476) 2. Sajjan Kumar Dokania (IBBI Reg. No: IBB/IPA-003/IP-N000150/2017-2018/11729) 3. Rahul Anand (IBBI Reg. No: IBB/IPA-003/IP-N00016/2018-19/11955)
14.	(a) Relevant Forms and (b) Details of authorized representatives are available at:	Web link: https://www.ibbi.gov.in/home/downloads Physical Address: 8/28, 3rd Floor, WEA, Abdul Aziz Road, Karol Bagh, New Delhi-110005

Notice is hereby given that the National Company Law Tribunal, Indore Bench has ordered the commencement of a corporate insolvency resolution process of the **Space Realcon India Private Limited on 08.02.2021**.
The creditors of **Space Realcon India Private Limited** are hereby called upon to submit their claims with proof on or before **25.02.2021** to the interim resolution professional at the address mentioned against entry No. 10.
The financial creditors shall submit their claims with proof by electronic means only. All other creditors may submit the claims with proof in person, by post or by electronic means.
A financial creditor belonging to a class, as listed against the entry No. 12, shall indicate its choice of authorised representative from among the three insolvency professionals listed against entry No.13 to act as authorised representative of the class Home Buyers in Form CA.
Submission of false or misleading proofs of claim shall attract penalties.

Vichitra Narayan Pathak
Interim Resolution Professional
Of Space Realcon India Private Limited

Place: Bhopal
Date: 12-02-2021 **Reg. No.: IBB/IPA-001/IP-P01353/2018-2019/12063**

